

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03/12/2018

C.P./260/70/2004

O.A./260/327/2002

NEELAMADHAB MISHRA

-V/S-

G.B MUKHERJEE

ITEM NO:32

FOR APPLICANTS(S) Adv. : Mr. G. Sinha

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal	
	<p>Mr. G. Sinha, Ld. Counsel for the applicant is present and submits that he has no information about this case. None appears on behalf of the Alleged Contemnors/Respondents. This C.P has not been admitted. Ld. Counsel for the applicant does not want to pursue this matter. Accordingly, the C.P is dismissed as not pressed.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>	